

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	SIGNATURE
CA(CAA) No.78/BB/ 2017	-	For clarifica- tion	230/232	Shriram Chits(Karnataka) Pvt. Ltd.	

SL. NO. NAME (IN CAPITAL)  
 & PHONE NUMBER

REPRESENTATION TO WHOM

1. MR. NAGANAND  
 Enr. Counsel  
 for  
 R. UDAYARAKHAN &  
 K. A. ALATHIRI  
 ( 080 - 43397000 )

APPLICANT

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Counsel for petitioner is present. Heard him.

List it for consideration on 15.01.2018.

  
**MEMBER (T)**
  
**MEMBER (J)**